

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CP 36/2003

DATE OF ORDER: 8.1.2004

Bharat Lal Meena son of Late Shri Suraj Mal Meena aged about 37 years, Health & Malaria Inspector, Grade II, Railway Station, Jaipur. Resident of Plot No. 12, Saheed B, Shiv Gorax Nagar, Jagatpura Road, Jaipur.

.... Applicant.

VERSUS

1. S.M. Singhla, General Manager, Western Railway, Mumbai.
2. R.K. Meena, Divisional Railway Manager, Western Railway, Now North Western Railway, Power House Road, Jaipur.

.... Respondents

Mr. Nand Kishore, Counsel for the applicant.

Mr. S.S. Hassan, Counsel for the respondents.

CORAM:

Hon'ble Mr. R.K. Upadhyaya, Member (Administrative)

Hon'ble Mr. Bharat Bhushan, Member (Judicial)

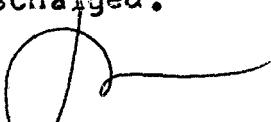
ORDER (ORAL)

Learned counsel for the respondents states that against the order of this Tribunal, the respondents have approached the Rajasthan High Court. They have also made a Stay Application against the order of this Tribunal and the decision of the Hon'ble High Court on the stay matter is still pending. It is further stated by the learned counsel for the respondents that in a similar matter, the Jodhpur Bench of Hon'ble High Court of Rajasthan had rejected the Writ Petition filed by the respondent. Against that, the respondents have filed SLP before the Apex Court and the Apex Court has stayed the order of the Hon'ble High Court. He, therefore, states that the respondents are likely to get stay in the Jaipur Bench of Hon'ble High Court of Rajasthan.

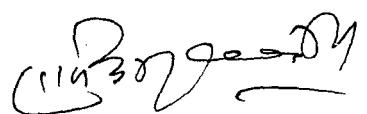
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2. In view of the statement made by the learned counsel for the respondents, we dispose of this Contempt Petition with liberty to the applicant to revive the Contempt Petition if the stay to the respondents is not granted/ rejected by the Hon'ble High Court of Rajasthan, Jaipur Bench.

3. Subject to the observations in the preceding paragraphs, this Contempt Petition is disposed of. Notices issued are discharged.



(BHAGAT BHUSHAN)
MEMBER (J)



(R.K. UPADHYAYA)
MEMBER (A)